

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 129

IA(IBC)/1157(CH)2024
In
CP(IB) No. 189/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

Madhav Alloys Pvt. Ltd.

...Petitioner

Vs.

Aryan Villa And Resorts LLP

...Respondent

Under Section: 9 IBC 2016, Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.07.2024.

13.05.2024

Pooja

-Sd/-
Court Officer